GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.3497 ANSWERED ON 24.03.2022

IMPLEMENTATION OF SAUBHAGYA

3497. SHRI VINOD KUMAR SONKAR: SHRI RAJA AMARESHWARA NAIK:

Will the Minister of POWER be pleased to state:

- (a) whether Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya which was launched by the Government to provide electricity facility to all households in the country is being implemented as per the schedule and targets;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the number of beneficiary households covered under the yojana, State-wise including Uttar Pradesh and Karnataka;
- (d) whether the yojana includes any provisions to address the problem of affordability of power and the inability of rural households to pay the electricity bills and if so, the details thereof along with the reaction of the Government thereto;
- (e) whether the yojana includes any provision to address the problem of wide-spread illegal electricity connections, if so, the details thereof along with the remedial action taken thereon;
- (f) the additional power expected to be required under the said yojana; and
- (g) the other steps being taken by the Government to meet the future power demand?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country by March, 2019. All households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh as on 31.03.2019. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but have expressed willingness to get electricity connection. All these seven States have reported 100% household's electrification as on 31.03.2021. A total of 2.817 crore households have been electrified since the launch of Saubhagya, up to 31.03.2021. Further, 11.84 lakh households have been sanctioned under DDUGJY against which, 4.34 lakh households have been electrified. Accordingly, till date, a total 2.86 crore households have been electrified. State-wise details of households covered under Saubhagya and DDUGJY-New are at Annexure.

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Further, the Government of India have recently issued guidelines and mechanism for electrification of balance un-electrified households identified before 31.3.2019 prior to Saubhagya.

- (d): Under the scheme, free electricity connection is provided to all unelectrified poor households whereas for non-poor rural households, an amount of Rs. 500 was recovered by the DISCOMs/Power Departments from the beneficiary in ten equal installments in subsequent electricity bills. Electricity consumption bill is borne by the consumers. Determination of tariff is within the domain of the concerned State with the approval of appropriate regulator.
- (e): While Saubhagya does not include anti-theft provisions, under the newly launched Revamped Distribution Sector Scheme, the State/DISCOMs are incentivized for loss reduction by linking fund release to loss reduction measures. The scheme allows DISCOMs to create Distribution infrastructure for loss reduction with interventions including Ariel Bunched Cables and High Voltage Distribution System and prepaid smart metering.
- (f) & (g): Adequate installed capacity exists in the country to meet the demand including for new household connections under SAUBHAGYA. The total installed capacity of the country stands at 395.6 GW as on 28.02.2022 with average peak demand of 203 GW. The following steps are taken to meet the future demand:
- i. Thermal Projects totaling to 28460 MW are under construction in the country.
- ii. Presently, there are 36 Large Hydro Projects (above 25 MW) totaling to 12663.5 MW which are under implementation in the country. Out of which, 27 projects totaling to 11427.5 MW are under active construction.
- iii. Nuclear projects amounting to 8700 MW capacity are under construction and 7000 MW nuclear power projects have been accorded Administrative Approval and Financial Sanction.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3497 ANSWERED IN THE LOK SABHA ON 24.03.2022

State-wise electrification of households since launch of Saubhagya Scheme / Additional Sanction and Achievement under DDUGJY

| | ORIGINAL SANCT | TIONS OF SAUBHAGYA | ADDITIONA SANCTIONS ALLOWED UNDER SAUBHAGYA | | FURTHER ADDITIONAL HOUSEHOLDS SANCTIONED UNDER DDUGJY | | | | | |
|------------|------------------------|---|---|---|---|-------------------------|------------------|---------------------------------------|--------------------------|---|
| SI. No. | Name of the States/UTs | No. of Households electrified from 11.10.2017 to 31.03.2019 as per Portal | Saturation certificate date | No. of Households reported electrified from 01.04.2019 to 31.03.2021 | Total HHs electrified as on 31.03.2021 | Discom | Date of sanction | Fund Sanctioned (Rs. In Cr.) | Households Sanctioned | Cumulative Achievement as on 07.03.2022 |
| 1 | Andhra Pradesh* | 1,81,930 | 1 | 0 | 1,81,930 | | 1 | 1 | 1 | 1 |
| 2 | Arunachal Pradesh | 47,089 | 12-Mar-19 | 0 | 47,089 | APDA | 02.08.2021 | 39.3 | 7859 | 0 |
| 3 | Assam | 17,45,149 | 24-Jan-19 | 2,00,000 | 19,45,149 | APDCL | 13.07.2021 | 1718.19 | 480249 | 381507 |
| 4 | Bihar | 32,59,041 | 25-Oct-18 | 0 | 32,59,041 | · | T | | 1 | 1 |
| 5 | Chhattisgarh | 7,49,397 | 17-Aug-21 | 40,394 | 7,89,791 | CSPDCL | 02.08.2021 | 82.85 | 21981 | 2577 |
| 6 | Gujarat* | 41,317 | 1 | 0 | 41,317 | | | , , , , , , , , , , , , , , , , , , , | í' | |
| 7 | Haryana | 54,681 | 07-Dec-18 | 0 | 54,681 | | ' | 1 | · | |
| 8 | Himachal Pradesh | 12,891 | 30-Nov-18 | 0 | 12,891 | , | | ı T | 1 | ı |
| 9 | Jammu & Kashmir | 3,77,045 | 27-Oct-18 | 0 | 3,77,045 | , | , | 1 | 1 | ı |
| 10 | Jharkhand | 15,30,708 | 26-Dec-18 | 2,00,000 | 17,30,708 | , | | T | 1 | 1 |
| 11 | Karnataka | 3,56,974 | 31-Jan-19 | 26,824 | 3,83,798 | | | T | 1 | ı |
| 12 | Ladakh | 10,456 | 27-Oct-18 | 0 | 10,456 | | | T | 1 | ı |
| 13 | Madhya Pradesh | 19,84,264 | 22-Oct-18 | 0 | 19,84,264 | MPPoKVVCL | 02.08.2021 | 264.4 | 99722 | 0 |
| 14 | Maharashtra | 15,17,922 | 27-Dec-18 | 0 | 15,17,922 | · | 1 | 1 | 1 | ı |
| 15 | Manipur | 1,02,748 | 20-Dec-18 | 5,367 | 1,08,115 | MSPDCL | 02.08.2021 | 100.98 | 21135 | 0 |
| 16 | Meghalaya | 1,99,839 | 24-Jan-19 | 0 | 1,99,839 | Power Deptt. | 02.08.2021 | 35.05 | 7009 | 488 |
| 17 | Mizoram | 27,970 | 24-Nov-18 | 0 | 27,970 | , | | T | 1 | 1 |
| 18 | Nagaland | 1,32,507 | 18-Dec-18 | 0 | 1,32,507 | Power Deptt. | 13.07.2021 | 2.1 | 420 | 401 |
| 19 | Odisha | 24,52,444 | 31-Dec-18 | 0 | 24,52,444 | , | | T | 1 | i |
| 20 | Puducherry* | 912 | 1 | 0 | 912 | | | T | 1 | ı |
| 21 | Punjab | 3,477 | 13-Dec-18 | 0 | 3,477 | | | T | 1 | ı |
| 22 | Rajasthan (Jaipur) | 18,62,736 | 16-Oct-18 | 2,12,786 | 20,75,522 | AVVNL,JVVNL, JDVVNL | 13.07.2021 | 1022.4 | 210843 | 48714 |
| 23 | Sikkim | 14,900 | 26-Nov-18 | 0 | 14,900 | | <u> </u> | ı | ıı | 1 |
| 24 | Tamil Nadu* | 2,170 | ı ' | 0 | 2,170 | | <u> </u> | (| ıı | |
| 25 | Telangana | 5,15,084 | 14-Nov-18 | 0 | 5,15,084 | | <u> </u> | (| ıı | |
| 26 | Tripura | 1,39,090 | 27-Nov-18 | 0 | 1,39,090 | | <u> </u> | , | ı ' | |
| 27 | Uttar Pradesh | 79,80,568 | 31-Dec-18 | 12,00,003 | 91,80,571 | DVVNL, MVVNL, PuVVNL | 13.07.2021 | 836.31 | 334652 | 0 |
| 28 | Uttarakhand | 2,48,751 | 30-Nov-18 | 0 | 2,48,751 | | <u> </u> | <u> </u> | · | 1 |
| 29 | West Bengal | 7,32,290 | 26-Nov-18 | 0 | 7,32,290 | ſ <u></u> | · [| 1 | ı' | I |
| Total | | 2,62,84,350 | , , | 18,85,374 | 2,81,69,724 | - | <u> </u> | 4,102 | 11,83,870 | 4,33,687 |

^{*}Electrified prior to Saubhagya and not funded under Saubhagya
